

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4974
ANSWERED ON:25.04.2013
REPRESENTATION OF MUSLIMS
Abdulrahman Shri

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) Whether the Muslims constitute 73 per cent of all the notified minorities;
- (b) if so, whether they have not got representation in the National Commission for Minorities as per that ratio; and
- (c) if so, the steps being taken to provide proportional representation to Muslims in that Commission?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITYAFFAIRS (SHRI NINONG ERING)

(a) Yes Madam.

(b)& (c): Section 3 of the National Commission for Minorities Act, 1992 states that the Commission shall consist of a Chairperson, a Vice Chairperson and five Members to be nominated by the Central Government from amongst persons of eminence, ability and integrity, provided that the five Members including the Chairperson shall be amongst the minority community.